

**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL**

**NEW DELHI**

No. 1/Judicial/Misc./TDSAT/2012

Dated: 12<sup>TH</sup> November, 2021

**NOTICE**

This is to inform that the Hon'ble Bench of this Tribunal would not sit on 15.11.2021 & 16.11.2021 and the matters listed during the said dates shall be shifted as per the details given below:-

Sl. No.	Case No.	Date of listing	Shifted on (date)
1.	BROADCASTING PETITION/764/2020	15.11.2021	18.11.2021
2.	BROADCASTING PETITION/718/2020	-do-	17.11.2021
3.	BROADCASTING PETITION/574/2021	-do-	22.11.2021
4.	BROADCASTING PETITION/575/2021	-do-	22.11.2021
5.	BROADCASTING PETITION/576/2021	-do-	24.11.2021
6.	BROADCASTING PETITION/75 TO 80/2021	-do-	26.11.2021
7.	CYBER APPEAL/4/2021	-do-	25.11.2021
8.	E .A/1/2021 IN B. P. NO. 347/2019	-do-	29.11.2021
9.	BROADCASTING PETITION/464 to 469/2021	-do-	30.11.2021
10.	BROADCASTING PETITION/516 TO 525/2021	16.11.2021	23.11.2021
11.	BROADCASTING PETITION/577 & 582/2020	-do-	24.11.2021
12.	BROADCASTING PETITION/161 to 166/2021	-do-	25.11.2021
13.	BROADCASTING PETITION/701/2020	-do-	22.11.2021
14.	BROADCASTING PETITION/616,620 & 628/2020	-do-	23.11.2021
15.	BROADCASTING PETITION/753/2020	-do-	26.11.2021
16.	TELECOM PETITION/9/2017	-do-	17.11.2021

However, the Court of Registrar will function as usual.

  
Desk Officer

To,

1. Notice Board/ TDSAT Website.
2. PPS to Hon'ble Chairperson, TDSAT.
3. PS to Hon'ble Member, TDSAT.